

[Print](#)**Defective Case Register from 2026-05-14 to 2026-05-14**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/14301/2026	DIPANKAR ACHARYA	2026-05-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Four names of Advocate mentioned in V.nama. But, only 3 Advocates signed.
2	D-CONTC/17127/2026	ADV.	2026-05-14	i) Synopsis and date chart not mention in book mark. ii) Date of order wrongly mention in Index, para no. 2 and 4
3	D-CRLMC/13954/2026	PRABHAKAR SABAT	2026-05-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. GR case number not correctly furnished in Cause title, para no.6 and prayer of the petition. 2. PS case number not correctly furnished in prayer of the petition. 3. Description of para no. 2 mentioned in the body of the petition appears to be wrong. 4. date of FIR not correctly furnished in date chart
4	D-ABLAPL/14265/2026	SURYAKANTA DWIBEDI	2026-05-14	1. As per standing order no 02/2026 the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
5	D-CRLMP/13017/2026	ASMIYA RANJAN MAJHI	2026-05-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Opp. party No.4 mentioned in the para no.3 body of the petition appears to be wrong.
6	D-WP(C)/21815/2026	RABINDRA NATH PRUSTY	2026-05-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
7	D-WP(C)/21436/2026	UMESH CHANDRA MOHANTY	2026-05-14	1. Dist. not furnished in address of op. nos. 3 and 4. 2.page nos. 104 120 129 136 and 155 PARTIALLY LEGIBLE.3 .PAGE NO.180 NOT PROPERLY ARRANGED
8	D-WP(C)/20861/2026	DHANOJ KUMAR SAHOO	2026-05-14	Page 31 not partial neat and date not legible as per index.
9	D-CRLMP/13035/2026	PRAMOD KUMAR JENA	2026-05-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
10	D-BLAPL/12492/2026	HIMANSU SEKHAR PRADHAN	2026-05-14	1. Name, Address, Mob. No etc. of Informant or victim in Ann.1 page 11 to 13 , Ann.2 page 15 and Ann.3 page 16 and 25 be redacted. Resubmit for SR after removal of defects.
11	D-ABLAPL/14365/2026	AMLAN SHAKTI PAUL	2026-05-14	Page No.14 15 and 16 not legible.

12	D-ABLAPL/13656/2026	PRITAM KUMAR MOHANTY	2026-05-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Name and details address of the informant be redacted from page 12. For further S.R. after removal of defect.
13	D-CRLMC/13865/2026	AMIT KUMAR SAHU	2026-05-14	1. Sl. no.2 not correctly furnished in Affidavit.
14	D-ABLAPL/14239/2026	RITURANJAN CHHOTARAY	2026-05-14	Name and Details of victim/ informant mentioned in annexure need not be disclosed and kept in closed cover
15	D-CRLMC/14262/2026	ANANTA NARAYAN PATTANAYAK	2026-05-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Annexures are not page marked and Annexures number not exhibited. 2. Not properly page marked in I.A. petitions. 3. Page numbers of Top of the Index, Synopsis and Date chart to be redacted.
16	D-ABLAPL/14341/2026	ANWAR HUSSEN	2026-05-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Age of the deponent in affidavit does not tally with cause title.2. Mobile number and name of Informant/Victim to be redacted at page nos.8 13 15 17 and 18.
17	D-WP(C)/22067/2026	SANGRAM JENA	2026-05-14	Annexure-5 not mentioned in petition.
18	D-WP(C)/20828/2026	GANESH PRASAD SAMAL	2026-05-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 10 and 11 not neat.
19	D-CRLMP/12776/2026	HARISH CHANDRA SAHOO	2026-05-14	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Nomenclature not correctly furnished in V.nama
20	D-WP(C)/20892/2026	SAIBRATA RATH	2026-05-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 102 not neat.
21	D-WP(C)/21674/2026	JYOTIRMAY GUPTA	2026-05-14	page nos. 20 21 24 25 and 37 partially legible
22	D-CRLMC/13953/2026	PRABHAKAR SABAT	2026-05-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				1. PS case number not correctly furnished in prayer of the petition. 2. Date FIR not correctly furnished in Date chart
23	D-WP(C)/21800/2026	BIBHUTI BHUSAN SWAIN	2026-05-14	Page no. 35 not neat.
24	D-TRP(C)/20624/2026	RAMDAS ACHARY	2026-05-14	Page No.20 21 26 not legible.
25	D-CONTC/15166/2026	ADV.	2026-05-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Date of received the letter mentioned in para-3 not correct.ii)Annexure no. mentioned in para-5 of the petition not tally with index.iii) Age of the deponent mentioned in affidavit not tally with cause title.iv)
26	D-WA/19953/2026	SAROJ KUMAR JEE,A.G.A	2026-05-14	Address of the Appellant no 5 does not tally with wp (c)
27	D-ABLAPL/10068/2026	TARA PRASAD MOHAPATRA	2026-05-14	30-OTHER DEFECT (IF ANY) i)Address of the victim be redacted from page 8.
28	D-ABLAPL/14294/2026	JAJATI KESHARI KHUNTIA	2026-05-14	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and details of Informant mentioned in Synopsis and para-2 of the petition be redacted.Thereafter, put up for S.R.
29	D-ABLAPL/13699/2026	MANORANJAN MISHRA	2026-05-14	1. As per standing order no 02/2026 the Original un redacted version of F.I.R copy/Counter F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after. 2. Put up for S.R there after
30	D-ABLAPL/14355/2026	ACHYUTANANDA PATTANAIK	2026-05-14	Paragraphs incorrectly mentioned in petition as well as declaration of affidavit.
31	D-ABLAPL/14284/2026	AMULYA RATNA PANDA	2026-05-14	Name and details of Informant/family members mentioned in Annexure-1,2 need not be disclose and kept in closed envelop.
32	D-WP(C)/22222/2026	DEBAKANT MOHANTY	2026-05-14	sl.no.4 of affidavit not correct.
33	D-WP(C)/18942/2026		2026-05-14	1.Petition not correctly addressed to Honorable Court 2.Rule-8 of orissa High court P.I.L. rule not complied.
34	D-CRLMA/14477/2026	ADHIRAJ MOHANTY	2026-05-14	Put up for SR after filing of c. copy of impugned order dated 29.4.2026 passed in ABLAPL no.3676/2026
35	D-WP(C)/21785/2026	SIDHARTHA MISHRA	2026-05-14	Deponent not signed the affidavit.
36	D-BLAPL/14386/2026	RAGHUNATH BISWAL	2026-05-14	Honble Court not tally with cause title and Rejection order
37	D-ABLAPL/14223/2026	SAROJ RANJAN SUBUDHI	2026-05-14	Name and Details of victim/ informant mentioned in annexure need not be disclosed and kept in closed cover.

38	D-ABLAPL/13583/2026	ASHWINI KUMAR DAS	2026-05-14	1. Mobile number of the Informant/Victim to be redacted at page no.11.
39	D-WP(C)/22387/2026	LAXMIKANTA TRIPATHY	2026-05-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
40	D-WP(C)/21745/2026	NIRANJAN LENKA	2026-05-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraph not correctly mentioned in the affidavit.
41	D-WP(C)/21779/2026	ASISH MISHRA	2026-05-14	Page 23 not neat.Serial no-5 affidavit in the I.A not correctly mentioned.
42	D-WA/20314/2026	DR. PURUSOTTAM CHULI	2026-05-14	In being aggrieved para confined to one order.
43	D-MACA/21566/2026	NAYAN BEHARI DAS	2026-05-14	1.Period of Delay 73 days
44	D-CRLMC/14199/2026	SATYA RANJAN MULIA	2026-05-14	1. After page no.10 two pages not paginated
45	D-WP(C)/21331/2026	JYOTIRMAY GUPTA	2026-05-14	1. Nomenclature in sl.4 of affidavit not correct
46	D-ABLAPL/14313/2026	PANKAJ KUMAR SAHOO	2026-05-14	1.Page No. 11-12 not legible. 2.Name and details of Informant/family members mentioned in Annexure-1,2 need not be disclose and kept in closed envelop.
47	D-CRLMC/12858/2026	DHANANJAYA MUND	2026-05-14	1. Name of the victim / informant and Relative need be disclosed in Connection with Annex-1 2 4 and Kept in closed cover. 2. Redacted xerox copy of Annex-1 2 and 4 to be filed.
48	D-BLAPL/14298/2026	SATYA NARAYAN MISHRA 4	2026-05-14	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) name and address of the informant and victim be redacted from page 12 in sl. no. 6(a) to6(j) and sl. 12 in page 13, page no. 14 and 16.ii) As per standing order annexure-1 and 2 kept in sealed cover and xerox redacted copy of such annexures to be filed. iii) For further S.R. after removal of defect.
49	D-FAO/20486/2026	MAHENDRA KUMAR SAHOO	2026-05-14	1.HCBA Welfare Fee Of Rs.50/- not affixed.
50	D-CRLA/13225/2026	SAROJ KUMAR PADHY	2026-05-14	1. Name of the informant with address and mobile no. reflected in the FIR, annex.1 and 2 be kept in cover .2.Name of the victim reflected in the petition be redacted.3. status of the petitioner not furnished in C.T.
51	D-WP(C)/20395/2026	ARJUNA CHARANA BEHERA	2026-05-14	1.Put for further Further SR after name of victim/informant and Relative from the Annex-1 2 and 1st line of para no.4. 2. Husband of the Deceased Wife not mentioned in Affidavit and V.nama.

52	D-CRLMC/14082/2026	SAILABALA JENA	2026-05-14	1. Certified copy of Annex-1 not filed. 2. Page no.17 not legible.
53	D-WP(C)/21641/2026	JITENDRA KUMAR DIGAL	2026-05-14	page nos. 24 and 25 partially legible.
54	D-ABLAPL/14236/2026	RAMDAS ACHARY	2026-05-14	1. As per standing order no 02/2026 the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
55	D-WP(C)/20869/2026	DHANOJ KUMAR SAHOO	2026-05-14	1-COURT FEE IS DEFICIENT. D.c.fee of Rs.50/- not paid.
56	D-ABLAPL/14383/2026	BIPIN KUMAR NAYAK	2026-05-14	Paragraph No. not correctly furnished in Declaration
57	D-WP(C)/20740/2026	ANIMESH MOHANTY	2026-05-14	1. Paragraph no. not correctly furnished in the petition.2. Page no.58 not filed
58	D-BLAPL/13016/2026	SAUBHAGYA KETAN NAYAK	2026-05-14	Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover.
59	D-WP(C)/22527/2026	SASWATA PATNAIK	2026-05-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 not correctly mentioned in the affidavit and also I.A
60	D-WP(C)/22149/2026	ACHYUTANANDA PATTANAIK	2026-05-14	Annex.3 and 4 not properly furnished in page no.20 and 21 as per index.
61	D-CONTC/21653/2026	ADV	2026-05-14	i) Page mark not correctly furnished in Index. ii) Date of order in contc wrongly mention in synopsis.
62	D-WA/21701/2026	BIBHUTI BHUSAN DASH	2026-05-14	i) Respondent no. 1 in appeal memo not party in wp (c). ii) District not mention in cause title of R-2 and 3. iii) Good ground certificate not furnished.
63	D-BLAPL/13123/2026	BISWARANJAN DALAI	2026-05-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
64	D-WP(C)/22563/2026	SANDIPANI NAYAK	2026-05-14	Signature of petitioner not signed in V.nama
65	D-CRLMC/12774/2026	ASHOK KUMAR BEHERA	2026-05-14	14-NOT PROPERLY INDEXED. 1. Age of the petitioner not furnished in Affidavit. 2. petition not properly page marked.
66	D-ABLAPL/14273/2026	SIDHARTHA SANKAR RAY (2)	2026-05-14	1. As per standing order no 02/2026 the Original un redacted version of F.I.R copy,Chargesheet copy and statements if any be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
67	D-WP(C)/20860/2026	DHANOJ KUMAR SAHOO	2026-05-14	Date of copy of notice vide annex-6 not tally with index.
68	D-BLAPL/13352/2026	SARADA PRASAD DASH	2026-05-14	1. Name and other details of brother of Victim in page 10 be redacted. Resubmit for SR after removal of defects.

69	D-WP(C)/20865/2026	DHANOJ KUMAR SAHOO	2026-05-14	1-COURT FEE IS DEFICIENT. D.C.Fee of Rs.6/- not paid
70	D-WA/20007/2026	AISHWARYA DASH,A.S.C	2026-05-14	Good ground certificate not furnished.
71	D-WP(C)/20759/2026	PRAFULLA KUMAR MOHAPATRA	2026-05-14	1. As per Index, Annexure-4 not described in the petition.
72	D-CONTC/18949/2026	ADV.	2026-05-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
73	D-CRLMC/14311/2026	SAPAN KUMAR LENKA	2026-05-14	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. After page no.6 one page not paginated.
74	D-BLAPL/14291/2026	DURGA PRASAD PATTANAIK	2026-05-14	Name of victim/informant mentioned in Para no.2 ,put for SR thereafter.
75	D-WP(C)/22220/2026	DEBAKANT MOHANTY	2026-05-14	sl.no.4 of affidavit not correct
76	D-BLAPL/14234/2026	BASANTA KUMAR DAS	2026-05-14	Annexure-1 not reflected on the top of page-9 and page-14 not paginated.
77	D-ABLAPL/14345/2026	JYOTIRMAYA SAHOO	2026-05-14	1. Copy of F.I.R. disclosing the name of Informant/Victim be kept in cover
78	D-CRLMC/13717/2026	HARIPAD MOHANTY	2026-05-14	1. Name of the details victim / informant, relative and her Address redacting from the Annexure-1 and 2. 2. Annex- 1 and 2 kept in closed cover.
79	D-RPFAM/21575/2026	ASHOK KUMAR BEHERA	2026-05-14	good ground not furnished
80	D-CRLA/13374/2026	NIRANJAN PANDA	2026-05-14	1. status of the petitioner not furnished in C.T.2. Dt. of judgement not correctly furnished in index as per annex.1.3 Name of the informant , name of principal and school reflected in the judgement be kept in cover
81	D-WP(C)/20744/2026	ANUP UDAYA SENAPATI	2026-05-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.17 not properly placed on record.2. Page nos.16 18 19 and 20 not neat and legible.3. Age of the deponent in affidavit does not tally with cause title.
82	D-WA/20209/2026	RAMANI KANTA PATTANAIK	2026-05-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.C. copy of impugned order not filed i) Status of the respondent not furnished. ii) wp (c) no. not furnished in being aggrieved. iii) Anx. no not mention in prayer. iv) Put up for SR after filing of c. copy of impugned order and removal of defects.

83	D-FAO/22247/2026	SUKANTA KUMAR MISHRA	2026-05-14	1.C.Copy/Free Copy Not Filed. 2. Put up for further S.R after filing the C.Copy for computing the period of limitation.
84	D-WP(C)/20322/2026	MANA MOHAN PATTANAİK	2026-05-14	1.Deficit court fee Rs 36/- not paid on C.T.
85	D-BLAPL/14173/2026	SATYA RANJAN MULIA	2026-05-14	1. page no. 9 partially legible
86	D-BLAPL/12211/2026	ANWAR HUSSEN	2026-05-14	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in envelop.Serial no-4 in the affidavit not correctly mentioned.Name not redacted page no.16 17 and 18 .
87	D-WP(C)/21755/2026	SHASHI BHUSAN JENA	2026-05-14	1. As per index annex.5 not properly furnished in para.5 of petition.2. page nos. 59 and 60 partially legible
88	D-CRLMC/14339/2026	SUSANTA KUMAR BARAL	2026-05-14	1.Date of impugned order dated 26.03.2026 under Annexure-1 does not tally with cause title and para-1 of the petition.
89	D-WP(C)/21497/2026	BIJAY KUMAR PRADHAN	2026-05-14	Receipt Showing Serv.copy To ct not Filed.
90	D-BLAPL/13112/2026	SATYA NARAYAN MISHRA 4	2026-05-14	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Details address of the victim be redacted from Annexure-1 2 3 ii) In sealed cover annexures and case no. not mentioned. iii) Certify copy of rejection order not filed. iv) For further S.R.after removal of defect.
91	D-ABLAPL/14077/2026	MANAS KUMAR CHAND	2026-05-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
92	D-WP(C)/21237/2026	TUSAR KUMAR MISHRA	2026-05-14	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
93	D-ABLAPL/14316/2026	RAMANI KANTA PATTANAİK	2026-05-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
94	D-BLAPL/9695/2026	PRADIP KUMAR MALLICK	2026-05-14	1)Page mark of Index not tally with Book mark.ii) Annexure-2 marked in petition not tally with index.iii)Annexure-2 not marked in page no. 14. iv) Rejection order not filed as per Index. vi) For further SR after disposal of I. A. filed for dispensing of certified copy of annexure-1 and removal of defects.
95	D-CONTC/15630/2026	SOURAV SUMAN BHUYAN	2026-05-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				Name of the Contemnor/Opp. Party not furnished in Index.
96	D-ABLAPL/14237/2026	PULAKESH MOHANTY	2026-05-14	Name and Details of informant/victim mentioned in annexure need not be disclosed and kept in closed cover.
97	D-CRLA/13227/2026	RAMDAS ACHARY	2026-05-14	1. Page No -52 not legible. 2 . Name of Informant/Victim and Relatives need not be disclosed and Kept closed in cover in connection with Annex - 1 3 4 AND 5.
98	D-WP(C)/20899/2026	SANTOSH KUMAR DWIVEDY	2026-05-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Paragraph not mentioned in the affidavit.Executant no-1 not sign in the v.nama as per cause title.
99	D-WP(C)/21076/2026	KRISHNA CHANDRA SAHU	2026-05-14	Address of op-2 not furnished
100	D-WP(C)/21485/2026	KISHORE KUMAR MISHRA	2026-05-14	1. sL. nos. of paragraph not correct in declaration of affidavit
101	D-WP(C)/21188/2026	SATYABRATA DASH	2026-05-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
102	D-WP(C)/21677/2026	JYOTIRMAY GUPTA	2026-05-14	page nos. 16 21 22 25 26 35 and 38 partially legible.
103	D-WP(C)/21636/2026	GOKULANANDA PADHI	2026-05-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
104	D-ABLAPL/14075/2026	MANAS KUMAR CHAND	2026-05-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Signature of the petitioner-4 in the v. Nama is not tally with that of name furnished in Cause title of the application.
105	D-WA/19739/2026	ARUN KUMAR ROUT	2026-05-14	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. further SR after filling of c copy of impugned order, copy of writ petition and furnish with appeal format
106	D-ABLAPL/13576/2026	AKSHAYA KUMAR SAHOO	2026-05-14	1. Mobile number of the Informant/Victim to be redacted at page no.8.
107	D-ABLAPL/14308/2026	PANKAJ KUMAR SAHOO	2026-05-14	Page No.12 not legible.
108	D-WP(C)/20866/2026	SANGRAM KESHARI ROUT	2026-05-14	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED D.Fee of Rs.50/- not paid in the v.nama.
109	D-WP(C)/21326/2026	JYOTIRMAY GUPTA	2026-05-14	page no. 25 not neat and partially legible

110	D-WP(C)/22278/2026	SAMAPIKA MISHRA	2026-05-14	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs.50/- not paid.Neat copy not page marked
111	D-WP(C)/21789/2026	BIBHUTI BHUSAN SWAIN	2026-05-14	Page no.33 not neat
112	D-ABLAPL/14074/2026	CHIRANJIB ROUT	2026-05-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Petition not correctly addressed to Honorable Court
113	D-RSA/18236/2026	KSHIROD KUMAR ROUT	2026-05-14	C.fee Payable be corrected.
114	D-ABLAPL/12467/2026	RAJ KUMAR ROUT	2026-05-14	1. Details of Informant in Ann.1 page 11 point No.12 and Ann.2 page 15 point No.7 and page 16 line No.8 and 19 be redacted. Resubmit for SR after removal of defects.
115	D-WA/21338/2026	HEMANT KUMAR MUND	2026-05-14	wp (c) no. and date of order not mention in prayer.
116	D-WP(C)/21478/2026	SUKANTA KUMAR DALAI	2026-05-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
117	D-BLAPL/14026/2026	KIRAN KUMAR PATEL	2026-05-14	1.At page 18 in written F.I.R school name to be redacted. 2. At para 6 of the application mentioned petitioner as B.D O instead of B.E O
118	D-RPFAM/21651/2026	RADHARAMAN DAS NAYAK	2026-05-14	1. Court Fee 6/ not paid good ground not furnished
119	D-CRP/21337/2026	RAKESH SAHU	2026-05-14	1.D.C.Fee of Rs.33/- to be Paid. 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid 3. Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
120	D-WP(C)/21236/2026	AJIT KUMAR TRIPATHY	2026-05-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 not neat.
121	D-BLAPL/14334/2026	SATYA JEET ROUT	2026-05-14	Name and details of Informant-cum-victim/family members mentioned in Annexure-1 need not be disclose and kept in closed envelop.
122	D-ABLAPL/14288/2026	SUDHANSU SEKHAR DASH	2026-05-14	1.Paragraphs incorrectly mentioned in Application as well as declaration of affidavit. 2.Hologram of Rs.50/- not affixed in V.nama.
123	D-WP(C)/20891/2026	DEBARAJ MOHANTY, A.G.A	2026-05-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Serial no-4 not correctly mentioned in the affidavit.Page 58 to 62 not neat.
124	D-CRLMC/13701/2026	ANUGRAHA NARAYAN SAMANTRAY	2026-05-14	1. Page no.9 Annex-2 not exhibited

125	D-WP(C)/20767/2026	PRAFULLA KUMAR MOHAPATRA	2026-05-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 53 not found.
126	D-CRLMP/12338/2026	RAKESH KUMAR SARANGI	2026-05-14	1. PS case number not correctly furnished in Synopsis and Prayer of the petition. 2. Address of the petitioner in cause title not tally with Affidavit. 3. Paragraph number not correctly furnished in Declaration.
127	D-MACA/55050/2025	PRATAP KUMAR BEHERA	2026-05-14	20-VERNACULAR CERTIFICATE NOT FURNISHED.
128	D-ABLAPL/14280/2026	AMULYA RATNA PANDA	2026-05-14	1.Name of the petitioner No.1 mentioned in Application not tally with signature put in Affidavit and V.nama. 2.Name and details of Informant/family member mentioned in Annexure-1 need not be disclose and kept in closed envelop
129	D-WP(C)/21021/2026	AMIT KUMAR NATH	2026-05-14	Rs.50/- not paid
130	D-ABLAPL/14295/2026	DEVASHIS PANDA	2026-05-14	Prayer portion of the petition not tally with the cause title.
131	D-ABLAPL/14347/2026	LAMBODOR ACHARI	2026-05-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. G.R. case no. not correctly furnished in the petition and Synopsis.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 14-05-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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